

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2013 &
IA No. 70 of 2013

Dated : 31st July, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

M/s. R V Akash Ganga Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.2

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **21.08.2013.**

(Rakesh Nath)
Technical Member
Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson